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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 57/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES: Shri Jackie Kakubhai Shroff  
V/s.  
M/s. Atlas Equifin Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Dipan Merchant, senior Amir Ali, <sup>counsel</sup> Sheikh	a/w I/b T.V. Merchant & Co. for Respondent Nos. 1 & 2	

2). Atavarish  
Shah Varshi  
I/b Adu. Mangash Bhande  
For the Petitioners.



ORDER  
TCP 57/397-398/NCLT/MB/MAH/2014

At request of the parties, list this matter on 25.1.2018.



**V. NALLASENAPATHY**  
Member (Technical)



**B.S.V. PRAKASH KUMAR**  
Member (Judicial)